

Filing No. Cr.MP/8594/2020

Md. Abul Kaish Vs The State of Jharkhand

Advocate's Name- Sri S.K. Upadhyay

Note: S.R. is being made without connected H.C. file.

Defects:-

9. (i) Name of the petitioner does not tally with his vak execution.
- (ii) Period of extension prayed for may be also indicated in para-1 as per prayer para.
- (iii) Name of the Hon'ble Justice may be stated in prayer para.
- (iv) Page - 7 & 8 are Affidavited (also indicated on annexure in O.C. certificate) though not marked as Anx, 1 on document, petition and Index.